

**Report and Accounts (2007-2008) of the Morarji Desai National Institute
of Yoga, New Delhi and Related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Morarji Desai National Institute of Yoga (MDN1Y), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 263/15/09]

**Report of the Comptroller and Auditor General of India for the
year ended March, 2008**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table under clause (1) of article 151 of the Constitution a copy each (in English and Hindi) of the following Reports:

- (i) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Government of Jharkhand-Audit Report on **Civil Commercial and Revenue Receipts** for the year 2007-2008. (No. PA 7 of 2008) Union Government (Direct Taxes) (Performance Audit); [Placed in Library. See No. L.T. 155/15/09] [Placed in Library. See No. L.T. 154/15/09]
- (ii) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report No. CA 14 of 2008-09 Union Government (Civil) - Compliance Audit Observations and Report No. **CA 16 of 2008-09** - Union Government Scientific Departments; [Placed in Library. See No. L.T. 145/15/09] [Placed in Library. See No. L.T. 146/15/09]
- (iii) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report CA No. 17 of 2008-09: Report CA No. 17 of 2008-09: Union Government (Defence Services) Army and Ordnance Factories; [Placed in Library. See No. L.T. 147/15/09]
- (iv) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report No. **CA 20 of 2009-10** (Compliance Audit) and Report No. **PA 24 of 2009-10** (Performance Audit): Union Government (Indirect Taxes-Central Excise, Service Tax and Customs); [Placed in Library. See No. L.T. 152/15/09] [Placed in Library. See No. L.T. 153/15/09]
- (v) Report of the Comptroller and Auditor General of India for the year ended March, 2008: Report No. CA 21 of 2009 (Compliance Audit) and Report No. **PA 25 of 2009** (Performance Audit): Union Government (Direct Taxes); [Placed in Library. See No. L.T. 148/15/09] [Placed in Library. See No. L.T. 149/15/09]